

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 27-06-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**PETITION NUMBER** : IA(IBC)/826/(CHE)/2024  
**APPLICATION NUMBER** : CP/IBC/120/2023  
**NAME OF THE APPLICANT** : Ramachandra Subramanian (IRP)  
M/s. Lare Fibe And Energies Pvt Ltd  
**NAME OF THE RESPONDENT(S)** : Mayilvel Poonusamy  
**UNDER SECTION** : Sec 19(2) of IBC, 2016 r/w Rule 11 of  
NLCT Rules 2016  
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**ORDER**

Ld. Counsel Mr. T. Jayasankar for the Applicant. Ld. Counsel Mr. Tanmay Kelkar for the Respondent.

Counsel for the Applicant stated that the Respondent has not complied with the directions of the Court in spite of specific directions. The Respondent Counsel stated that they have provided certain information by way of email and full and complete information would be provided within a week as the Director (R1) was indisposed. The Respondent is directed to adhere to the directions given in the earlier hearing and submit compliance memo within a week failing which serious consequences will follow.

List the Application for hearing on **23.08.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

-Sd-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

phk